

**Central Administrative Tribunal
Jammu Bench, Jammu**



Hearing through video conferencing

T.A. No.62/6522/2020

Tuesday, this the 7th day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Ajaz Ahmaed Sheikh, Age 26years S/o Ab. Ahad Sheikh, R/o Chithay Bandi Bandipora.
2. Bilal Ahmad Dar, Age 25 Yrs, S/o Ab. Razak Dar, R/o Parbal Rakhi Hajin, District- Bandipora.

.....Applicant

By Advocate: Mr. Bhat Fayaz Ahmad.

Versus

1. State of Jammu & Kashmir through Commissioner /Secretary to Govt., Agriculture Department, Civil Secretariat Srinagar/Jammu.
2. Director, Horticulture, Kashmir.
3. District Commissioner, Bandipora
4. Chief Horticulture Officer, Bandipora.
5. Sahail Gulzar S/o Gulzar Ahmad Mir R/o Bandipora age 23 years.
6. Wahid Hussain Dhan S/o Gulam Hussain R/o Panzigam Bandipora age 25 years.

..... Respondents

By Advocate: Shri Rajesh Thapa, D.A.G.

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)



Mr. Rajesh Thapa has made a mentioned that he has filed Vakalatnama in the case at Sl. No.90 i.e T.A No. 62/6522/2020. Mr. Bhat Fayaz Ahmad, Advocate informed the bench on mobile that he has been superceded by Muzaffar Iqbal Khan and has no objection if the T.A. is permitted to be withdrawn.

In view of the submissions made by the learned counsel for applicant, T.A. is dismissed as withdrawn. No costs.

**(Pradeep Kumar
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

mks

